

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 14<sup>th</sup> September, 2022.**

**No.LJ(A)89/2021/106** – The Governor of Meghalaya pleased to change the headquarter of Shri. Early Thomson Sajem, Asstt. Public Prosecutor/Asstt. Govt. Pleader, West Jaintia Hills, Jowai from Jowai to Shillong.

Sd/-  
Secretary to the Govt. of Meghalaya  
Law Department.

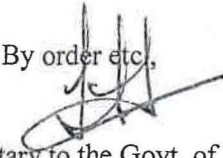
**Memo.No.LJ(A) 89/2021/106 - A**

**Dated Shillong, the 14<sup>th</sup> September, 2022.**

Copy forwarded to :-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong – 793001.
2. The Director of General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, West Jaintia Hills Jowai.
4. The District & Sessions Judge, West Jaintia Hills Jowai.
5. The Superintendent of Police, West Jaintia Hills Jowai.
6. The Accountant General (A&E) Meghalaya, Shillong-793001.
7. Person concerned.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Shillong Bar Association, Shillong.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, Jowai District Treasury.
12. Law(B) Department.
13. DEO, Law Department.
14. Guard File.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya  
Law (A) Department.